

LOK SABHA DEBATES

6

VOL. I

~~NO.~~

2 to 10 June

2004

PLB

INDEX
TO
LOK SABHA DEBATES
FOURTEENTH SERIES

VOLUME I

FIRST SESSION OF THE FOURTEENTH LOK SABHA

June 2, 2004 to June 10, 2004

Jyaishtha 12, 1926 (Saka) to Jyaishtha 20, 1926 (Saka)



Govt. of India
Parliament
Acc. No. 116
Dated 23 April

LOK SABHA SECRETARIAT
NEW DELHI

Price : Rs. 28

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HOW TO USE THE INDEX

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The name of Institutions, Programme, Schemes are put under the heading of the name of such institution, Scheme, Programmes. The stages of Bills are given at the end of title in form of Int., Consid., Consid. and Pass.

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Information pertaining to Railways has been indexed under the various main headings commencing with the word Railways *e.g.* "Railway Lines", "Railway Trains" etc.

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 Shri Jivabhai Ambalal Patel

Shri Maheshkumar Mithabhai Kanodia
 Shri Harisinhaji Pratapsinhaji Chavda
 Shri Madhusudan Mistry
 Shri Babubhai Khimabhai Katara
 Shri Bhuopendrasinh Prabhatsinh Solanki
 Shri Dinsha Patel
 Shri Bharatsinh Madhavsinh Solanki
 Shri Kashiram Rana
 Shri Tusharbhai Amarsinhbhai Chaudhary
 Shri Kishanbhai Vestabhai Patel
 Shri Naveen Jindal
 Shri Kishan Singh Sangwan
 Shri Bhupinder Singh
 Shri Avtar Singh Bhadana
 Shri Kuldeep Bishnoi
 Shri Jai Parkash
 Shri Atma Singh Gill
 Shrimati Pratibha Singh
 Shri Chander Kumar
 Shri Suresh Chandel
 Ch. Lal Singh
 Shri Hemlal Murmu
 Shri Furkan Ansari
 Shri Babulal Marandi
 Shri Tek Lal Mahto
 Shri Chandra Shekhar Dubey
 Shri Sunil Kumar Mahato
 Shri Bagun Sumbrai
 Shrimati Sushila Kerketta
 Shri Rameshwar Oraon
 Shri Manoj Kumar
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 Shri Sansuma Khunggur Bwismuthiary
 Shri A.F. Golam Osmani
 Shri Kirip Chaliha
 Shri Narayan Chandra Borkatakya
 Shri Moni Kumar Subba
 Shri Rajen Gohain
 Shri Dip Gogoi
 Shri Sarbananda Sonowal
 Dr. Arun Kumar Sarmah
 Shri Kailash Baitha
 Shri Raghunath Jha

Shri Anirudh Prasad *alias* Sadhu Yadav
 Md. Shahabuddin
 Shri Prabhunath Singh
 Shri George Fernandes
 Shri Sitaram Yadav
 Shri Sitaram Singh
 Shri Devendra Prasad Yadav
 Shri Ram Chandra Paswan
 Shri Alok Kumar Mehta
 Shri Vijay Krishna
 Shri Suraj Singh
 Shrimati Ranjeet Ranjan
 Shri Sukdeo Paswan
 Shri Uday Singh
 Shri Nikhil Kumar Choudhary
 Shri Giridhari Yadav
 Shri Rabindra Rana
 Shri Rajiv Ranjan Singh
 Shri Nitish Kumar
 Shri Ram Kripal Yadav
 Shri Lalmoni Chaubey
 Shri Ajit Kumar Singh
 Shri Nikhil Kumar
 Shri Ganesh Prasad Singh
 Shri Virchandra Paswan
 Shri Rajesh Kumar Manjhi
 Shri H.D. Devegowda
 Shri Pawan Kumar Bansal
 Shri Nand Kumar Sai
 Shri Vishnudeo Sai
 Mrs. Karuna Shukla
 Shri Punnulal Mohle
 Shri Guharam Aigalle
 Shri Ramesh Bais
 Shri Ajit Jogi
 Shri Sohan Potai
 Shri Tarachand Sahu
 Shri Pradeep Gandhi
 Shri Mohanbhai Sanjhibhai Delkar
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 Shri Shivraj Singh Chouhan — *Sworn*
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Shri Bhubneshwar Prasad Mehta
 Shri Iqbal Ahmed Saradgi
 Shri A. Venkatesh Naik
 Shri K. Virupaxappa
 Shri N.Y. Hanumanthappa
 Shri S. Mallikarjunaiah
 Shri R.L. Jalappa
 Dr. H.T. Sangliana
 Shri Ananth Kumar
 Shri M.H. Ambareesh
 Shri M. Shivanna
 Shri C.H. Vihayashankar
 Shri D. V. Sadananda Gowda
 Shrimati Manorama Madhwaraj
 Shri P. Karunakaran
 Ms. P. Satheedevi
 Shri M.P. Veerendra Kumar
 Shri T.K. Hamza
 Shri N. N. Krishnadas
 Shri S. Ajaya Kumar
 Shri Lonappan Nambadan
 Dr. Sebastian Paul
 Shri K. Suresh Kurup
 Shri K. Francis George
 Dr. K.S. Manoj
 Ms. C.S. Sujatha
 Shri Chengara Surendran
 Shri P. Rajenderan
 Shri Varkala Radhakrishnan
 Shri P.K. Vasudevan Nair
 Dr. P. Pookunhikoya
 Shri Ashok Chhaviram Argal
 Dr. Ramlakhan Singh
 Shri Jyotiraditya Madhavrao Scindia
 Shri Virendra Kumar
 Dr. Ramkrishna Kusmariya "Baba Jee"
 Shri Chandrabhan Bhaiya
 Shri Ganesh Singh
 Shri Chandramani Tripathi
 Shri Chandrapratap Singh
 Shri Rakesh Singh
 Shrimati Neeta Pateriya
 Shri Vijay Kumar Khandelwal
 Shri Sartaj Singh
 Shri Kailash Joshi
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Shri Pranab Mukherjee
 Shri L.K. Advani
 Shri Atal Bihari Vajpayee
 Shrimati Sonia Gandhi
 Shri Balasaheb Vikhe Patil
 Shri Giridhar Gamang
 Shri Manabendra Shah
 Shri Sharad Pawar
 Shri Lalu Prasad (Madhepura)
 Shri Ram Vilas Paswan
 Shri S. Jaipal Reddy
 Shri Shish Ram Ola
 Shri P. Chidambaram
 Shri Mahaveer Prasad
 Shri P.R. Kyndiah
 Shri T.R. Baalu
 Shri Shankarsinh Vaghela
 Shri Kamal Nath
 Dr. Raghuvansh Prasad Singh
 Shri Priyaranjan Dasmunsi
 Shri Mani Shankar Aiyar
 Shri Sunil dutt
 Shrimati Meira Kumar
 Shri K. Chandrashekher Rao
 Shri Shibu Soren
 Shri A. Raja
 Shri Dayanidhi Maran
 Shri Sontosh Mohan Dev
 Shri Jagdish Tytler
 Shrimati Renuka Chowdhury
 Shri Kapil Sibal
 Shri Vilas Muttemwar
 Kumari Selja
 Shri E. Ahamed
 Shri B.K. Handique
 Shrimati Panabaka Lakshmi
 Dr. Shakeel Ahmad
 Shri Rao Inderjit Singh

Shri Naranbhai J. Rathawa
 Shri K.H. Muniyappa
 Shri Kantilal Bhuria
 Shri Manikrao Gavit
 Shri Taslimuddin
 Shrimati Suryakanta Patil
 Shri A. Narendra
 Shri R. Velu
 Shri S.S. Palanimanickam
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Shri Ramchandra Veerappa
 Shri Gaurishanker Chaturbhuj Bisen
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 Shri Basavgouda R. Patil (Yatnal)
 Shri Abdullakutty
 Shri C.K. Chandrappan
 Shri P.C. Thomas
 Shri Ramsevek Singh
 Shri Dalpat Singh Paraste
 Shri Faggan Singh Kulaste
 Shri Bapu Hari Chaure
 Shri Y.G Mahajan
 Shri Anant Gudhe
 Shri Tukaram Ganpat Rao Renge Patil
 Shri Shivaji Adhalrao Patil
 Shri Laxmanrao Patil
 Shrimati Nivedita Mane
 Shri W. Wangyuh Konyak
 Shri Sudam Marandi
 Shri Jual Oram
 Dr. Rattan Singh Ajnala
 Shri Gurjeet Singh Rana
 Shrimati Preneet Kaur
 Shri Sukhbir Singh Badal
 Shri Subhash Maharia
 Shri Girdhari Lal Bhargava
 Shri Sachin Pilot

Shri Raghuvveer Singh Koshal
 Shri Dushyant Singh
 Shri Pusp Jain
 Shri Manvendra Singh
 Shri Gingee N. Ramachandran
 Shri E. Ponnuswamy
 Shri R. Prabhu
 Shri Khagen Das
 Shri Bachi Singh Rawat 'Bachda'
 Shri K.C. Singh Baba
 Shri Rajendra Kumar
 Shri Munshiram
 Shri Harish Nagpal
 Shrimati Jaya Prada
 Shri Saleem Iqbal Shervani
 Kunwar Sarv Raj Singh
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Shri S. Regupathy
 Shri K. Venkatapathy
 Shrimati Subbulakshmi Jagadeesan
 Shri E.V. K.S. Elangovan
 Shrimati Kanti Singh
 Shri Namu Narain Meena
 Shri Jay Prakash Narayan Yadav
 Shri Akhilesh Singh
 Shri Manoranjan Bhakta
 Shri Kishore Chandra Suryanarayana
 Deo Vyricheria
 Shri Kondapalli Pydithalli Naidu
 Shri N. Janardhana Reddy
 Shri Midiyam Babu Rao
 Shri Chalapathirao Pappala
 Shri Mallipudi Mangapati Pallam Raju
 Shri Aruna Kumar Vundavalli
 Shri G.V. Harsha Kumar
 Shri Chegondi Venkata Harirama
 Jogaiah
 Shri Kavuru Samba Siva Rao
 Shri Badiga Ramakrishna
 Shri Rajagopal Lagadapati
 Shri Balashowry Vallabhaneni
 Shri Rayapati Sambasiva Rao

Shrimati Daggubati Purandeswari
 Shri Makapati Rajamohan Reddy
 Shri Sreenivasulu Reddy Magunta
 Shri D.K. Adikesavulu
 Shri Annayyagari Sai Prathap
 Shri Y.S. Vivekananda Reddy
 Shri Nizamoddin
 Shri Anantha Venkata Rami Reddy
 Shri Kotla Jayasurya Prakash Reddy
 Shri S.P.Y. Reddy
 Dr. Manda Jagannath
 Shri D. Vittal Rao
 Shri Asaduddin Owaisi
 Shri M. Anjan Kumar Yadav
 Shri Sarvey Sathyanarayana
 Shri Madhu Goud Yaskhi
 Shri Madhusudhan Reddy Takkala
 Shri G Venkat Swamy
 Shri B. Vinod Kumar
 Shri Dharavath Ravinder Naik
 Shri Suravaram Sudhakar Reddy
 Shri Khiren Rijji
 Shri Tapir Gao
 Shri Lalit Mohan Suklabaidya
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 Shri N.S.V. Chitthan
 Shri P. Mohan
 Shri J.M. Aaron Rashid
 Shri A. Ravichandran
 Shri M. Appadurai
 Shri A.V. Bellarmin
 Shri Baju Ban Riyan
 Maj. Gen. (Retd.) Bhuwan Chandra
 Khanduri
 Dr. Shafiqurrahman Barq
 Prof. Ram Gopal Yadav
 Smt. Santosh Gangwar
 Shri Iliyas Azmi
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 Shri Brij Bhushan Sharan Singh

Shri Lal Mani Prasad
 Mohd. Muqueem
 Shri Harikewal Prasad
 Shri Tufani Saroj
 Dr. Rajesh Kumar Mishra
 Shri Lalchandra
 Shri Narendra Kumar Kushwaha
 Shri Atique Ahmad
 Shri Shailendra Kumar
 Shri Mahendra Prasad Nishad
 Shri Bhanu Pratap Singh Verma
 Shri Raja Ram Pal
 Shri Raghuraj Singh Shakya
 Shri Chandra Bhushan Singh
 Shri Ramji Lal Suman
 Shri Kishan Lal Diler
 Dr. Arvind Kumar Sharma
 Shri Joachim Baxla
 Shri Dawa Narbula
 Shri Ranen Barman
 Shri Subrata Bose
 Shri Ajay Chakraborty
 Shri Sanat Kumar Mandal
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 Shri Thawarchand Gehlot
 Shri Nand Kumar Singh Chauhan *alias*
 Nandu Bhaiya
 Shri Krishna Murari Moghe
 Shri Chhattar Singh Darbar
 Shrimati Sumitra Mahajan
 Dr. Satyanarayan Jatiya
 Dr. Laxminarayan Pandeya
 Shri Suresh Prabhakar Prabhu
 Shri Anant Geete
 Shri A.R. Antulay
 Shri Milind Murli Deora
 Shri Ekmath M. Gaikwad
 Shri Kamat Gurudas
 Shri Govinda
 Shri Prakash Vishvanath Paranjape
 Shri Shingada Damodar Barku
 Shri Pingale Devidas Anandrao
 Shri Harishchandra Devram Chavan
 Shri Annasaheb M.K. Patil
 Shri Anandrao Vithoba Adsul

- Shri Sanjay Shamrao Dhotre
 Shri Shishupal N. Patle
 Shri Shivankar Mahadeorao Sukaji
 Shri Hansraj Gangaram Ahir
 Shri Wagnmare Suresh Ganapat
 Shri Harising Nasaru Rathod
 Shri D.B. Patil
 Shri Danve Raosaheb Dadarao Patil
 Shri Chandrakant Khaire
 Shri Jaisingrao Gaikwad Patil
 Ms. Rupatai Diliprao Nilangekar Patil
 Shrimati Kalpana Ramesh Narhire
 Shri Subhash Sureshchandra Deshmukh
 Shri Ramdas Bandu Athawale
 Shri Tukaram Gangadhar Gadakh
 Shri Suresh Kalmadi
 Shri Shrinivas Dadasaheb Patil
 Shri Prakashbapu Vasantdada Patil
 Shri Sadashivrao Dadoba Mandlik
 Dr. Thokchom Meinya
 Shri Mani Charanemei
 Shri Purano Agitok Sangma
 Shri Vanlalzawma
 Shri Mahamegha Bahan Aira Kharbela
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Published under rule 379 and 382 of the Rules of Procedure and Conduct of
Business in Lok Sabha (Eleventh Edition) and printed by the Manager,
Government of India Press, Minto Road, New Delhi-110 002.
